



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**CP No. 063/162/2019
OA No. 063/745/2004**

Chandigarh, this the 20th day of January, 2020

HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

1. MES No. 374386, Ishwar Dutt S/o Late Sh. Nanak Chand, CAR. MCM.
2. MES No. 374437, Kalyan Singh S/o Bhoop Singh, P/F, HS-II
3. MES No. 374293, Sh. Phool Chand S/o Sh. Ratti Ram, Elect. SK
4. MES No. 315036, Sh. Munshi Ram S/o Sh. Dila Ram, Electrician
5. MES No. 315909, Sh. Pawan Kumar S/o Sh. Ram Shankar
6. MES No. 315908, Vijay Kumar S/o Sh. Subhash Chand, Electrician
7. MES No. 372170, Deep Kumar S/o Sh. Gain Chand, FGM, SK
8. MES No. 375308, Subhash Chand S.o Late Sh. Kaku Ram, E.
9. MES No. 375489, Om Parkash S/o Late Sh. Shankar Lal, V. HS-I
10. MES No. 315333, Khem Singh S/o Rothal Ram, VM, HS-II
11. MES No. 375309, Narender Singh S/o Late Sh. Beli Ram, Carpt. (SK)
12. MES No. 374659, Naresh Kumar S/o Sh. Sant Ram, Electrician, SK
13. MES No. 315128, David Masih S/o Late Sh. Geerdhar Lal, Electrician, SK
14. MES No. 507981, Ramesh Kumar S/o Late Shayam Lal, El. MCM
15. MES No. 315331, Tek Chand S/o Lachhi Ram, Elect. MCM
16. Kamla Devi W/o Subhash, P/F, SK
17. MES No. 360669, Sansar Chand S/o Sh. Jagdish Ram, J/E
18. MES No. 373860, Kashmir Singh S/o Late Sh. Mani Ram, El. (SK)
19. MES No. 315334, Gopal Chand S/o Sh. Karishan Dutt, FGM, SK



20. MES No. 315118, Sh. Tula Ram S/o Sh. Nandu Ram, FGM, SK
21. MES No. 313698, Sh. Vinod Kumar S/o Late Sh. Banwari Lal
22. MES No. 375174, Sh. Ganesh Kumar S/o Late Sh. Kishori Lal
23. MES No. 1556187, Sh. Darshan Singh S/o Panjab Singh, Carpt. SK
24. MES No. 312930, Med Ram Verma S/o Late Ram Saran Verma, Off. Supdt.
25. MES No. 5127987, Bhawani Mahajan, SAA
26. MES No. 375020, Sunder Lal S/o Late Kehar Singh, Elect. SK
27. MES No. 314250, Roshan Lal S/o Late Sh. Sant Ram, Mason, HS-II
28. MES No. 375476, Kamal Kant S/o Late Sh. Madan Lal, Elect. SK
29. MES No. 375335, Diwan Chand S/o Late Parma Nand
30. MES No. 374658, Jai Kishan Sharma S/o Sh. Bala Dutt, P/Ftr. HS-II
31. MES No. 374657, Leela Dutt Sharma S/o Late Ram Dass, FGM SK
32. MES No. 315332, Yash Pal S/o Late Sh. Girdhari Lal, FGM SK
(All are working in the office of GE Hills, Kasauli H.P.)

.....Petitioners

BY ADVOCATE: **Sh. K.B. Sharma proxy counsel for Sh. D.R. Sharma**

VERSUS

1. Sh. Rajiv Kumar, Secretary, Ministry of Finance, New Delhi-110 011.
2. Sanjay Mitra, Secretary, Ministry of Defence, New Delhi-110 011.
3. Mr. Rakesh Sehgal, Principal Controller of Defence Accounts, Western Command, Sector 9, Chandigarh-160 009.
4. Major Gen. Sanjeev Jain Chief Engineer, Western Command, Chandimandir-134 107.
5. Sh. S.F. Augustine, Garrison Engineer, Shimla Hill, Shimla, H.P.-171 001.

.....Respondents



BY ADVOCATE: **Sh. Sanjay Goyal**

ORDER (ORAL)

MR. SANJEEV KAUSHIK, MEMBER(J):-

In view of the order dated 07.01.2020 passed by Hon'ble High Court of Himachal Pradesh in CMP No. 278/2020 in CWP No. 2083/2017, granting eight weeks additional time to the respondents to implement the judgement, the present CP is dismissed at this stage. Notices stand discharged.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 20.01.2020

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